

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI  
COURT-III

Item No.-110  
IB-910(ND)/2020

IN THE MATTER OF:

Avon Ispat & Power Limited

Vs.

Hema Engineering Industries Ltd.

...OPERATIONAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 9 IBC Code 2016

Order delivered on 18.11.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC :

For the Respondent/CD :

For the Intervener :

ORDER

Matter called. No representation on behalf of the Applicant. Counsel for the Corporate Debtor is present. The matter stands adjourned for the presence of the Applicant.

List the matter on 16.12.2020.

- Sd-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sd-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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